

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

RAJYA SABHA

UNSTARRED QUESTION NO. 3326
TO BE ANSWERED ON 29.03.2023

DELAY IN APPOINTMENT OF CHIEF COMMISSIONER FOR PWDS

3326. SHRI VIVEK K. TANKHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that post of Chief Commissioner for Persons with Disabilities(PwDs) as provided by the Rights of Persons with Disabilities Act, 2016 is vacant for many years forcing lakhs of disabled persons to face difficulties, the reasons behind delay in appointment to this post;

(b) reasons behind frequent cancellation of interview process; and

(c) by when this appointment would be made?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) The post of Chief Commissioner for Persons with Disabilities (CCPD) fell vacant on completion of tenure of Dr.Kamlesh Kumar Pandey on 27.01.2019. For smooth functioning of the Office of CCPD, with the approval of Appointments Committee of Cabinet (ACC), additional charge of the post has since been entrusted to the then Secretaries in the Department. Currently, the additional charge of the post of CCPD has been entrusted to Ms Upma Srivastava - presently, Secretary, National Commission for Scheduled Caste.

Regarding the interview process, it is submitted that for selection to the post of CCPD, several factors are taken into account which, inter-alia, include availability and/or prior commitments of the Search-cum-Selection Committee members (SCSC), furnishing of additional requisite documents by the candidates as and when required and careful scrutiny of the applications. In the present case, the SCSC held its various meetings to finalize the proposal. Based on the recommendations of the SCSC and the approval of Hon'ble Minister, the proposal has been sent to the ACC.
